

ITEM NO.37

Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19557/2020

(Arising out of impugned final judgment and order dated 16-05-2019 in WC No. 3905/1987 16-05-2019 in WC No. 3156/1987 16-05-2019 in WC No. 3496/1988 16-05-2019 in WC No. 5151/2006 16-05-2019 in WC No. 69578/2005 passed by the High Court Of Judicature At Allahabad)

MEERUT DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

JASWANT SUGAR MILLS LIMITED & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94142/2020-CONDONATION OF DELAY IN FILING and IA No.94145/2020-EXEMPTION FROM FILING O.T. and IA No.94140/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.94144/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 94142/2020 - CONDONATION OF DELAY IN FILING

IA No. 94145/2020 - EXEMPTION FROM FILING O.T.

IA No. 94144/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 94140/2020 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 27-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.

For Respondent(s)

Mr. Rohan Thawani, Adv.

Ms. Pooja Dhar, AOR

Mr. Iqram Govind Singh, Adv.

Ms. Gunjan Ahuja, Adv.

Mr. Nikhil Chawla, Adv.

Mr. Amit Agrawal, AOR

Ms. Radhika Yadav, Adv.

Mr. Naman Khatwani, Adv.

Mr. S.C. Maheshwari, Sr. Adv.

Mr. Jabar Singh, Adv.

Mr. Ronak Karanpuria, Adv.
for V. Maheshwari & Co.

Ms. Megha Karnwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for
the petitioner seeking adjournment, list the matter on 29.09.2021.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)